

ITEM NO.140

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.213/2018 IN CP (CAA) No.19/ALD/2018,
CA (CAA) No.174/ALD/2017
(Second Motion)**

Date of Order: 26th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	JAIPRAKASH ASSOCIATES LTD WITH JAYPEE INFRASTRUCTURE DEVELOPMENT LTD
UNDER SECTION	230/232 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29th April, 2024.

**-Sd-
(Court Officer)**

26th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*